

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. (CAA)-03(PB)/2017  
CA NO.

CORAM:

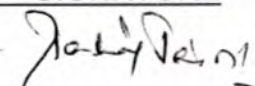
SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

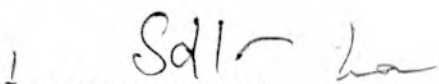
NAME OF THE COMPANY: Smitha Global Pvt. Ltd.  
And  
Harshit Infratech Pvt. Ltd.

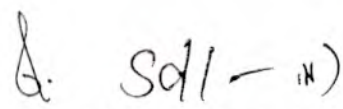
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PIANKAJ JAIN	ADV.	APPLICANTS	

ORDER

Learned Counsel for the applicants is present. None for the respondent.  
Previously, the said matter was listed before the Principal Bench on 01.5.2017.  
Accordingly, the matter may be placed before the Principal Bench on Monday,  
the 22<sup>nd</sup> May, 2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
19.5.2017